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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 971/2010

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th August, 2017, 10.30 A.M

Name of the Company	Mohit Gupta & Anr. -Versus- T.L.Enterprises Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.

S. M. Gupta, FCS

Respondents
1, 2 & 3

Gupta
4/8/17

04 08 2017- C.P.No.971/2010 – Mohit Gupta & Anr. Vs. T.L. Enterprises Pvt. Ltd.
& Ors.

Ld. F.C.A appeared on behalf of respondent(s) No.1,2 and 3.

Order pronounced today. Detailed order kept in separate sheet.

MANORAMA KUMARI
MEMBER(J)